

Annexure-4														
Name of the corporate debtor: Asian Alloys Limited				Date of commencement of CIRP: 16.04.2024				List of creditors as on: 20.07.2024						
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	India SME Asset Reconstruction Company Limited	31-05-2024	22,82,90,931.41	22,82,90,931.41	Unsecured	NA	Yes	No	2.20%	0	0	0	0	Personal Guarantee extended by Mr. Pawan Sachdeva and Mr. Subhash Chander Sachdeva
Total			22,82,90,931.41	22,82,90,931.41					2.20%	-	-	-	-	